

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 73
TO BE ANSWERED ON JANUARY 29, 2026
LEGACY WASTE REMEDIATION UNDER SBM 2.0**

NO. 73. SHRI ARUN BHARTI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether the Government has approved/sanctioned the Legacy Waste Remediation project for Jamui dumping ground under Swachh Bharat Mission - Urban 2.0 (SBM 2.0) during the financial year 2025–26 and if so, the status thereof along with the timeline fixed in this regard;**
- (b) the physical and financial progress of construction of Community Toilets (CTs) and Public Toilets (PTs) in Jamui markets as on January 1, 2026;**
- (c) the details of the funds released and utilised for procurement of mechanised sweeping machines for Jamui Municipality during the financial year 2025–26;**
- (d) whether any shortfall has been identified in door-to-door solid waste collection coverage in Jhajha town and if so, the remedial measures taken/proposed to be taken along with the timeline fixed for the same; and**
- (e) whether any new approvals are proposed for a Waste-to-Energy plant on a pilot basis in Jamui during the financial year 2026–27 and if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a): As per information received from State of Bihar, remediation of Jamui dumping ground is under progress and 70% of waste at the site has already been remediated and remaining work shall be completed in early part of 2026.

(b) : Under SBM-U 2.0, Central Share of funds are released to the States/UTs as per their action plan and not to any municipalities/ULBs/markets directly. In the State of Bihar, so far 4,04,544 Individual Household Latrines (IHHLs) have been constructed against mission target of 3,83,079 IHHLs and 28,677 Community Toilets/Public Toilets (CT/PTs) seats have been constructed against the mission target of 26,439 CT/PTs. Further, under SBM-U 2.0, the action plans for construction of 32,986 units of IHHLs, 2,989 seats of Public Toilets, 2,345 seats of Community Toilets, 224 seats of Aspirational Toilets and 3,459 standalone urinals having central share of ₹52.98 crores have been approved for the State of Bihar.

(c) : Under SBM - Urban 2.0, 152 Towns (NCAP) cities - having > 5 lakh population ULBs are eligible additional central assistance for procurement of Mechanized Road Sweepers (MRSs). Therefore, Jamui is not eligible for central share funding for procurement of MRSs.

(d) : As per the 7th schedule of the constitution, sanitation is a State subject. It is the responsibility of State/ULBs to assess the shortfall, plan, design, execute and operate sanitation projects in the urban areas.

(e) MoHUA has not received any proposal for setting up Waste-to-Energy plant in Jamui during financial year 2026-27 from the State.
